

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1672(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2019.**

**NAME OF THE COMPANY: M/s. Alchemist Assets reconstruction Company
Ltd. V/s. M/s. Associated Lighting Systems Pvt. Ltd.**

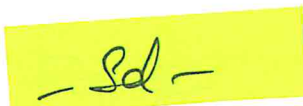
SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Advocates for the Petitioner
Advocates for the Respondent**

ORDER

No time left, in view of the constitution of the Special Bench renotify this case on 27th August, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**